

NOTICE

To avoid assemblage of persons and ensure that there is no crowd in the Court Rooms, Corridors, alleys and premises of this Appellate Tribunal, it is deemed appropriate to restrict the entry of people. It is, therefore, provided that only appeals arising under the Insolvency and Bankruptcy Code, 2016 will be listed for hearing. All Company Appeals, Competition Appeals, Contempt Petitions and Review Applications etc. likely to be listed between 17th March, 2020 to 31st March, 2020 will be taken up after 17th April, 2020 and such listing will be separately notified.

Urgent fresh matters may be mentioned before the Hon'ble Acting Chairperson. Such mentioning shall not be done by more than four Advocates at 10:30 A.M. Mentioning if exceeds four, may be made at 12.00 Noon. The Bar Members shall be requested to dissuade their clients from appearing in person. All Benches will rise at 1:00 PM on each date during the aforesaid period. Filing will be accepted up to 01:00 P.M. only and all concerned shall ensure that all defects are removed before 01:00 P.M.

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.03.2020 (THURSDAY)

COURT IV

10:40 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	Vijender Mann-R1 Mohit Singh-CS

2.	Comp. App (AT) (Ins) No. 850 of 2019	S.P. Coal Resources Pvt Ltd. Vs. Indus FILA Ltd & Ors.	Goutham Shivshankar	Yugank Goel (R2), Supriya Jain(RP)
3.	Comp. App. (AT) (Ins) No. 1448 of 2019	Bank of India & Anr. Vs. Coastal Oil Gas Infrastructure Pvt. Ltd.	V. Seshagiri	Rakhi Ray
4.	Comp. App. (AT) (Ins) No. 1449 of 2019	Pandurang Shinde Vs. Industrial Development Bank of India & Anr.	Ashutosh Thakur	Rituambhaa Garg
5.	Comp. App (AT) (Ins) No. 153 of 2020	R. Venkatakrishnan Vs. L & T Finance Ltd.	Aditya Verma	Varun Singh-R7
6.	Comp. App (AT) (Ins) No. 157 of 2020	Ashok Kriplani, Resolution Professional of Dreamz Infra India Ltd. Vs. Assistant Commissioner, South Sub- Division	Vinod Chaurasia	
7.	Comp. App. (AT) (Ins) No. 215 of 2020	Innova Home Buyers Neyveli Association Vs. P dot G Construction Pvt. Ltd & Ors.	Goutham Shivshankar	Atul Sharma
8.	Comp. App. (AT) (Ins) No. 249 of 2020	E.C. John Vs. Jitender Kumar Jain & Ors.	Ghanshyam Singh	Ravinder Rawat
9.	Comp. App. (AT) (Ins) No. 365 of 2020	Shekhar Roy Choudhury Vs. Jai Trading Company & Ors.	Ankur S. Kulkarni	

Note: The Court will not sit after 01:00 PM

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4. Website: www.nclat.nic.in

By Order

**-sd/-
Registrar**